

ORISSA HIGH COURT: CUTTACK

NOTIFICATION

NO.X-5/2013/.....643/R.....Dated.....21.11.2016.....

In exercise of the powers conferred u/s-4 (1) of the Sexual Harassment of women at work place (Prevention, Prohibition & Redressal) Act, 2013 Hon'ble the Chief Justice has been pleased to constitute the Internal Complaints Committee with the following Members:-

- | | |
|--|-----------------------|
| 1. Hon'ble Kumari Justice S. Panda | ... Presiding Officer |
| 2. Mrs. Mrinalini Padhi | ... Member |
| 3. The Director, Odisha Judicial Academy, Cuttack | ... Member |
| 4. The Member-Secretary,
Odisha State Legal Services Authority, Cuttack | ... Member |
| 5. Smt. C.L. Das, Joint Registrar-I | ... Member |
| 6. The Registrar (Judicial) | ... Convener |

Court's Notification No.109/R Dtd.29.01.2014 is hereby withdrawn.

BY ORDER OF THE CHIEF JUSTICE


REGISTRAR (JUDICIAL)

Memo No.10304.....(6)...../Date.....21.11.2016.....

Copy forwarded to

1. The Secretary to Hon'ble Kumari Justice Sanju Panda
2. Mrs. Mrinalini Padhi, Social Worker, Bhasakosh Lane, Cuttack
3. The Director, Odisha Judicial Academy, Cuttack
4. The Member-Secretary, Odisha State Legal Services Authority,
Cantonment Road, Cuttack-1
5. Smt. C.L. Das, Joint Registrar-I
6. The Registrar (Judicial)

for information and necessary action.


SPECIAL OFFICER (SPL. CELL)